

GOVERNMENT OF INDIA
MINISTRY OF WOMEN & CHILD DEVELOPMENT

LOK SABHA
UN-STARRED QUESTION NO. 1333
TO BE ANSWERED ON 09.02.2018

GUIDELINES ON CHILD NUTRITION PRODUCTS

1333. SHRI KAUSHALENDRA KUMAR

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has any plan to develop proper guidelines on child nutrition products and if so, the details thereof;
- (b) whether any panel has been set up to formulate these guidelines;
- (c) if so, the details and composition thereof; and
- (d) the present status in regard to formulation of nutrition guidelines?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(Dr. VIRENDRA KUMAR)

- (a) to (c) No, Madam. Govt. has not developed any guideline on child nutrition products.
- (d) The Revised Nutrition and Feeding norms for supplementary nutrition under the Anganwadi Services scheme of the umbrella ICDS were issued on 24.02.2009. Subsequently, the National Food Security Act was enacted in 2013. Sections 4,5 & 6 of the said Act mandates the nutritional entitlement for children and pregnant women and lactating mothers. Schedule II of the aforesaid Act prescribes nutritional norms for the aforesaid beneficiaries. In pursuance of Section 39 of the Act, Supplementary Nutrition (under ICDS) Rules were notified on 20.02.2017; a copy of which was laid on the Table of both the Houses of Parliament.
